

<b>FORM G</b>	
<b>INVITATION FOR EXPRESSION OF INTEREST FOR</b>	
<b>FORT PROJECTS PRIVATE LIMITED OPERATING IN REAL ESTATE BUSINESS IN KOLKATA, WEST BENGAL</b>	
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/ LLP No. Fort Projects Private Limited CIN NO: U40102WB1996PTC077205 PAN NO. AAACF3620N
2.	Address of the registered office 7/1A, Hazra Road, Kolkata, West Bengal - 700026, India.
3.	URL of website The Corporate Debtor does not maintain any website. IBBI website link: <a href="https://ibbi.gov.in/en/resolution-plans">https://ibbi.gov.in/en/resolution-plans</a>
4.	Details of place where majority of fixed assets are located <b>Majority of the Corporate Debtor's fixed assets are located in Kolkata, details of which are as under :</b> 1. Fort South Apartment, Ekdalia Road, Ballygunge, Kolkata, West Bengal 700019 2. Fort Knox Apartment, 6, Camac Street, Elgin, Kolkata, West Bengal 700017 3. Fort Terrazzo Apartment, 5, Ramani Chatterjee Rd, Dover Lane, Ballygunge, Kolkata, West Bengal 700029 4. Fort Eleganza Apartment, 9A, Hazra Road, Hazra, Kalighat, Kolkata, West Bengal 700026 Further details regarding the assets can be sought by sending a request at: Email id: <a href="mailto:cirp.fort@gmail.com">cirp.fort@gmail.com</a>
5.	Installed capacity of main products/ services Not Applicable, since the Corporate Debtor is in the business of building, constructing and developing real estate projects.
6.	Quantity and value of main products/ services sold in last financial year Not Applicable
7.	Number of employees/ workmen 4 employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Interested applicants may kindly mail us at: Email id: <a href="mailto:cirp.fort@gmail.com">cirp.fort@gmail.com</a> for necessary details
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: Interested applicants may kindly mail us at: Email id: <a href="mailto:cirp.fort@gmail.com">cirp.fort@gmail.com</a> for necessary details
10.	Last date for receipt of expression of interest 16th July 2024
11.	Date of issue of provisional list of prospective resolution applicants 26th July 2024
12.	Last date for submission of objections to provisional list 31st July 2024
13.	Date of issue of final list of prospective resolution applicants 10th August 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 15th August 2024
15.	Last date for submission of resolution plans 14th September 2024
16.	Process email id to submit Expression of Interest <a href="mailto:cirp.fort@gmail.com">cirp.fort@gmail.com</a>
<p><b>Note: The 270th day of the Corporate Insolvency Resolution Process of the Corporate Debtor is on 5th August 2024. The Committee of Creditors in their 5th CoC meeting have accorded approval for the extension of the process by an additional period of 90 days under Section 12 of Insolvency &amp; Bankruptcy Code 2016 and an application for the same is being filed with the Adjudicating Authority.</b></p>	
<p>Sd/- CA Kannan Tiruvengadam (Resolution Professional) Fort Projects Private Limited Reg no: IBBI/PA-001/IP-P00253/2017-18/10482 Address: Netaji Subhas Villa 18, Karunamoyee Ghat Road (Tollygunge Area), Flat 3C, Kolkata 700082, West Bengal, India Authorization for Assignment is valid till 11th December 2024 Email: <a href="mailto:cirp.fort@gmail.com">cirp.fort@gmail.com</a></p>	
<p>Date : 1st July 2024 Place : Kolkata</p>	

Kannan Tiruvengadam.

